

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.47
C.P. (IB) No.24/BB/2024

IN THE MATTER OF:

M/s. Footprint Ventures Trustee Company Pvt. Ltd. ... Petitioner
Vs.
ROC, Karnataka ... Respondent

Order under Section 59(7) of IBC, 2016

Order delivered on 29.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Ganesh Pai

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. Ld. Counsel for the Petitioner has filed proof of service along with the tracking report *vide* Diary No.1920 dated 26.03.2024. The same is taken on record.
3. List the matter on **14.06.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Anishma

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)